

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

C.P.119/2001 in O.A.1084/99

Date of Order: 23.11.2001

BETWEEN

K.Srirama Murthy .. Petitioner.

AND

1. The Garrison Engineer (P),  
EM Section, Naval Dry Dock,  
Visakhapatnam.
2. Commander Works Engineer (P),  
9, ISRD Area, kANCHARAPALEM, p.o.  
Visakhapatnam.
3. Chief Engineer (Navy),  
Station Road, Visakhapatnam.-4.
4. Chief Engineer,  
Southern Command,  
Pune - 411 001. .. Respondents.

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Counsel for the Petitioner .. Smt.R.Durga Prasanna

Counsel for the Respondents .. Mr.P.Phalguni Rao

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HON'BLE MR.JUSTICE N.SANJIVA REDDY : VICE CHAIRMAN

HON'BLE MR.M.V.NATARAJAN : MEMBER (ADMN.)

.. 2 ..

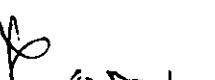
O R D E R

{Oral order as per Hon'ble Mr.Justice N.Sanjiva Reddy, VC}

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Heard counsel on both sides. Counsel for the respondents submits that no notification is issued calling for applications for appointment to the post for which the applicant seeks consideration of his case for appointment. In view of the above submission, we feel that there is no question of contempt of the order of this Tribunal.

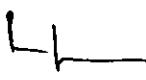
2. Hence CP is dismissed. No costs.

  
(M.V.NATARAJAN)  
Member(Admn.)

  
(N.SANJIVA REDDY)  
Vice Chairman

Dated : 23rd November, 2001  
(Dictated in Open Court)

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27/11/2001